

(c) Pozzolana Portland Cement is suitable for most construction purposes. However, in order to meet the needs of the Gujarat Government for ordinary portland cement, a quantity of 25,000 tonnes of such cement has been released to Gujarat during the current quarter in addition to their normal allocation.

(d) As against the allocation of 14.62 lakh tonnes of cement to Gujarat in 1978, a quantity of 15.69 lakh tonnes of cement has actually been despatched to that State. It has also been decided to increase the allocation of Gujarat by 10 per cent during the quarter April-June 1979.

Enquiry about Kavaratti incident in Lakshadweep

5112 SHRI SAMAR MUKHERJEE:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether on complaint from the mainland staff of Union Territory of Lakshadweep, Kavaratti, of humiliation and harassment, a magisterial enquiry was conducted by Shri T. T. Joseph, IAS particularly about Kavaratti attack on 3.3.1978;

(b) if so, what are the findings of the enquiry; and

(c) what remedial measures are taken to safeguard the life and property of mainland employees?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):
(a) Shri T. T. Joseph, Additional Sales Tax Commissioner, Delhi was deputed to conduct an inquiry into the incidents which took place at the time of the inauguration of the Kerala Samajam on 3-3-1978, keeping in view the demands for an impartial inquiry by all the parties concerned including the local leaders.

(b) According to the Inquiry Officer, the incidents were created by misguided local students.

(c) There was no loss of life or property. In the circumstances no remedial measures are considered necessary as the existing arrangements are considered adequate for the purpose.

Meetings on Drug Industry attended by the Officers of the Small Scale Industries

5113. SHRI GOVINDA MUNDA:
Will the Minister of INDUSTRY be pleased to state:

(a) whether officers of the Development Commissioner Small Scale Industries are regularly attending meetings convened by the Ministry of Chemicals and Fertilizers for taking major policy decisions on drug industry; and

(b) what are the total number of meetings attended by them during last three years and the efforts made by them to protect the interest of small scale drug industry?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) Yes, Sir. whenever they are invited.

(b) Only one meeting was attended concerning Drug Policy, on 26th July, 1978 to consider the manufacture of drug formulations by the public sector units. The officers of the DC (SSI) who attended the meeting opposed this proposal as there was sufficient formulation capacity in the small scale sector which is not fully utilised. It was suggested to the Ministry of Chemicals & Fertilizers that the public sector units should encourage the setting up of ancillary units and render technical and marketing support to them. This was agreed to in principle.